

AFFIDAVIT TO BE FURNISHED BY CANDIDATE ALONGWITH NOMINATION PAPER BEFORE THE RETURNING OFFICER

for election to Bihar State Legislative Assembly(Name of the House) For Jamalpur (166) constituuency

I Shailesh Kumar So/daughter/wife of Late Suresh kumar Singh (Ex M.L.A) age 50 years Resident of Pariya, PO+PS Bariarpur, Dist. Munger candidate at the above election, do here solemnly affirm and state on Oath as under:(Strike out whichever not applicable)

(1) I am a candidate set up by JANTA DAL (U)(name of the poltical party)I/ am contesting as an Independent condidate.

(2) Details of PAN and status of filing Income tax return:-

Sl. No.	Name	Permanent Account Numbe (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in income rax return (Rupees)
1.	Self	ANJPK8735E	2011-2012	
2,	Spouse			
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

3.(a)The following case(s)is/are pendiing against me in which cognizance has been taken by the court.

 East colony P.S No(Gr.No.1578/2005)-41/2005, cognizance has been taken under section 171(G) of I.P.C. and section 3 Deformation of public Property Act

(2) Jamalpur P.S.No. (Gr. No. 1582/2005-100/2005 cognizance has been taken under section 171(G) of I.P.C.and section 3 Deformation of public Property Act

(3) Jamalpur P.S.No. (Gr. No. 1583/2005-99/2005 cognizance has been taken under section 171(G) of I.P.C.and section 3 Deformation of public Property Act

(4) Jamalpur P.S.No. (Gr. No. 1584/2005-98/2005 cognizance has been taken under section 171(G) of I.P.C. and section 3 Deformation of public Property Act

(5) Muffasil P.S.No. 124/10

 Section of the Act and description of the offence for which cognizance taken- The cases have been lodged because hanging of poster & Flag.

3.(b) Name of the court, Case No.and Date of order taking cognizance

 Learned 1st. Class Judicial Magistrate, East Colony P.S. No.(Gr. No. 1578/ 2005-41/2005, 15.12.2005

04/03/2013 04/03/2013 05.15 05.15

20 00 (4.10/2)

Jamalpur P.S. No.(Gr. No. 1583/2005-99/2005), 12.12.2005, Jamalpur P.S. No. (Gr. No. 1582/05-100/05-02.01.2006

Learned Judicial Magistrate 1st Class Munger, Jamalpur P.S. No.(Gr. 1584/2005) 98/2005- 02.12.2005

3.(c) Details of appeals (S) application(s) for revision, etc.if any, field against above

order taking cognizance:- NONE

4. Cases in which i have been convicted by a court of law(other those referred to in Form- 26)

(a)	The details of cases, section of the act and description of the offence for which convicted	NIL	
(b)	Name of the court(s), Case No. and Date(s) of order(s)	NIL	

DETAILS OF MOVABLE ASSET.

(Assets in joint indicating the extent of joint ownership will have to be given)

sl. descriptiono.		spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependent 3. Name Daughter Muska
1 Case in ha	nd Rs.30.000/-	Rs. 15.000			
Banks Financial Institution and Non Banking Financial	In 1. UCO Bank Bariarpur A/C 2430/14 Rs. 6425. In 2 UBI Patna a/c 453202010053726 closed 3. C.B.I. Patna A/c es 1219946453 Rs. Rs. 12457/- 4.M.G.B. Bariarpur A/c 3038/22 closed UCO. Bariarpur A 05670110001813 Rs.72.176/- 5. Bank of India B A/c No.58361011 000001 Rs.22.600/ 6.SBI.Vidhan Sabl A/c No.10839465 Rs.1.00023=01/-	42703 SRs 27.298/-		NIL	NIL

sl. description	Self	spouse(s)	Dependent	Dependent	The state of the s
no		Name(s)	1 Name	2. Name	3. Name
		Nutan	Daughter	Son	Daughter
		Sinha	Swastika	Srivats	Muskan
(iii) Bonds debe re and shares i companiess	The second secon	NIL	NIL	NIL	NIL
(iv) Other financia instruments,NS	al(a) LIC Policy No.52049 298 Premium Rs 1459/- g yearly dated-28.03.96 (b) NIC(Accidental) Polici No. 03/1007226 Sum Instred Rs. 2500/- dated- 15.09.03 (c) LIC bearing policy No. 520316156 Premium Rs 3271/- dated-28.04.94 (d) LIC bearing policy No. 524964632 Premium Rs; 12.170/- dated-27.11.09 (e) LIC bearing policy No. 522837090 12.779/-yearly dated-28.12.05 (f) LIC bearing policy No. 524451596 Rs21.334/-ye dated-10.05.08 (g)LIC bearing policy No. 524025415 Premium 20.000/- yearly 10.08.07 (h) LIC Jeevan Deep poli No.517087277,40.000 one time dat. 18.03.11 (i) SBI Life Pol.No. 44015063902, 95.000/- dated, 23.02.11 (j)ICICI bearing Policy N 14121027 Rs.15.000/-(ye 3 year) dated. 06.08.10 (k) TATA AIG Policy No U004995467 Rs 24.000/- dated July 2008 (l) KBP bearing No. 22CI 447153 Rs. 10.000/- dat. 20.07.10	No.4402284 3309,95.000 y 31.03.11 er.	hi Plus Pol.No -517847573 50.000/-one	. PolicyNo.	.28.09.07

sl. no.	description	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependen 3. Name Daughte Muskan
		(2) KBP bearing No.22CI 447154 Rs. 10.000/- dat. 20.07.10 (3) KBP bearing No.22CE 447155Rs. 10.000/- dat. 20.07.10 (4) KBP bearing No.22CE 447159Rs. 10.000/- dat. 20.07.10 (5) KBP bearing No.22CE 447160Rs. 10.000/- dat. 20.07.10 (6) KBP bearing No.04CE 130961Rs. 10.000/- dat. 17.03.10 (7) KBP bearing No.04CE 130962Rs. 10.000/- dat. 17.03.10 (8) KBP bearing No.04CE 130963 Rs. 10.000/- dat. 17.03.10 (9) KBP bearing No.04CE 130963 Rs. 10.000/- dat. 17.03.10 (10) KBP bearing No.04CE 130965 Rs. 10.000/- dat. 17.03.10 (10) KBP bearing No.04CE 130964 Rs. 10.000/- dat. 17.03.10 (10) KBP bearing No.04CE 130965 Rs. 10.000/- dat. 17.03.10 (10) KBP bearing No.04CE 130965 Rs. 10.000/- dat. 17.03.10 (11) K.B.P bearing No.04CE 130965 Rs. 10.000/- dat. 17.03.10 (12) KBP bearing No.04CE 130965 Rs. 10.000/- dat. 17.03.10 (13) KBP bearing No.04CE 130965 Rs. 10.000/- dat. 17.03.10 (14) KBP bearing No.04CE 130965 Rs. 10.000/- dat. 17.03.10 (15) KBP bearing No.04CE 130965 Rs. 10.000/- dat. 17.03.10 (16) KBP bearing No.04CE 130965 Rs. 10.000/- dat. 17.03.10	NIL C	NIL	NIL	NIL

sl. no.	description	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	3. Name Daughter Muskan
		15.KBP bearing No.67BC 600401 to 600406 6x5000= 30.000 16.KBP bearing No.21AB 177243 to 177247 5x10.000= 50.000 17. KBP bearing No.67BC 598198to 598200 x5.000= 15.000 18. KBP bearing No.51B 283841 to 283854 14x5000=70.000 19.KBP bearing No.58BC 472037 to 472050 12x5000=60.000 20. KBP bearing No.46BC 713254 to713273 20x5000= 1.00.000 21. KBP bearing No.70BC 111657 to 111666 10x5000=50.000 22.KBP bearing No.04CE 5x10000=50.000 23. KBP bearing No.04CE 5x10000=50.000 24. KBP bearing No.22CE 407153 to 447155 3x10.000=30.000 24. KBP bearing No.22CE 447159 to447160 2x10.000=20.000 25.KBP bearing No.36CE 5x10.000=50.000 26.KBP bearing No.36CE 5x10.000=50.000 27.KBP bearing No.72BC 674020 to674021 2x5000=10.000 27.KBP bearing No25CE 544349 to544352 3x10.000=30.000.				

sl. no		Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependent 3. Name Daughter Muskan
		es(a)Scarpio-BR-08P-8536 Sold 28April 2012 Rs 4.00.000/- (b)Scarpio-BR-08P-3685 purchased-30June 2012 Rs. 10.66.777=00	15/4 mm/s			
(vi	i) Jewellery (give details of weight and values)	Chain-3 & Ring-5 Total weight-60 grams. Value-1.80.000/-	nts-220 Grar Rs.6.00.000 Silver Orna	110000 A 2000 A	NIL	NIL
	i) Other Asse such as Values of claim/ interests			1	NIL	NIL
(ix)	Gross Total Value	Rs.30.21.986/-	Rs.7.96.298/	- Rs.1.61.000/-	Rs.1.44.745/-	Rs.84.025/-

DETAILS OF IMMOVABLE ASSETS

(NOTE:- Properties in Joint ownership indicating the extent of joint ownership will alsohave to be indicated.

sl. no		Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependent 3. Name Daughter Muskan
	Survey No.(s) Extent(Total measurement	10 cow of Rs.90.000/- 8 Buffaloes Rs.1.75.000/- 2. Acres 91 Dec. which is of deponent as per his sha re but properties stand joi by in the names of Shailesh Kumar and uncle Mukesh Kumar Singh and the total lands comes to 5 acres 82 dec. below. Anchal -Kharagpur Mouz Behara Thana No. 17 Taur No1456 Khata- 87 Plot NoKhasra No. 188,185, 187,191,646,637 Area 3.4 Dec.and zamabandi No.25 Tauzi No1456, Khata 85 Plot-Khasra No611. Area 0.66 dec. Zamabandi No. 251,Tauzi No. 1456, Khata 93, Plot NoKhasra No644, Area 0.49.5 dec. Zamabandi No.291 Tauzi No.1456, Khata-89 Plaot NoKhasra No-639, Area 0.52.5dec.Zamabandi-292 Tauzi-1456, Khata-87 Khara No.646,637 Area-0.62. dec.Zamabandi No.633 Total Area-5.82.dec.Value Apprzoz.Rs. 5.00.000 and Deponent share will be ar Rs. 2.50.000 only.	5 NIL	NIL	NIL	NIL

sl.	description	Self	spouse(s)	Dependent	Dependent	Depender
no.		In the name of sure kr. singh s/o sivhad singh.29.54 dis.moz Barhi,thana351,tazi 1351,value 07.00.00	Name(s) Nutan Sinha sh in	1 Name Daughter Swastika	2. Name Son Srivats	3. Name Daughter Muskan
ii)		Shailesh Kumar, Tozi Ne t. 16807;khata No. 130 khasra No.314	in the Name of Nuta	n 3; NIL	NIL	NIL
(iii)	I and residential) Location(s) survey Number(s) Extent Total measurement Current Market Value	ci(1)1.8 Khata in the name of grand father father acquired join property. My share in 2kh. Rs. 5.00.000/- 11). ancestral House anding on village in Mouza Paria, Touzi-445, Jamabandi No 17, Thana-91, in the name of Savitri devi Mother of deponent and Deponent has his interest beaing Ancestral Propertie the value of the lance is Rs. 6.00.000 appr (III) 38x40 feet Side of the House Rs. 5.00.000/-	t s NIL	NIL	NIL	NIL
iv)	House/Appartments etc.Location(s) survey number(s)Extent	NIL	NIL	NIL	NIL	NIL

no	spouse(s) Name(s) Nutan	Dependent 1 Name Daughter	Dependent 2. Name Son	Depender 3. Name Daughte
(v) Other(such as those in property father of the deponent by Bihar Sansad Awam Vidh an Mandaliya Sadasya Grih Nirman sahyog Sam it Limited in which certain amount was taken in loan ane has been invested for construction also by the deponent the details of property is mouza Khasz pura thana Fulwari survey thana no. 11, sub Plot No. 1, measuring 2405 sft. Value Rs. 9.00.000/-	n NIL	Swastika NIL	Srivats	Muskan NIL
(VI)Total of curent Rs. 53.15.000/- Market value of (i) to ((v)	Rs.32.61.00			

(6)I give here in below the details of any liabilities overdue to public financial institutions and government dues.

SL No,	Description		dresses of Bank Financial) department ((s)	Amount Outstanding As on
(a)	(i) Loans from Bank	05670500200 S.B.I.Rampur Gold Loan Be 774386114,32 32774387705 32774388595 No. 32812971 S.B.I.Rampur Name of Noot K.C.C bearing	riyarpur KCC Bearing No 010 Rs 82.600/- Kala Branch Bariarpur earing No32774385639,32 2774386817,32774387175, 32774388062,32774388175 Rs.4.71.000/-& K.C.C bear 1643 Rs. 97.000/- Kala Branch Bariarpur in the an Sinha w/o shailesh Kuma g no.33812936788 Rs.97.000 Mandal Car Loan Rs.5.00.00	on 15.02.13 9, inag Rs.5.68.000/- e on 15.02.13 ir //- Rs.97.000/-
-	(i) Loans from Financial I	nstitutions	NIL	NIL
	iii) Government Dues		NII	NII

SL No,	Description	Name and addresses of Bank Financial Institutions(s) department(s)	Amount Outstanding As on
(a)	(i) Loan from Bank	Rs.12.47.600/-	Rs.12.47.600/-
	(ii) Loan from financial institutions	NIL	NIL
	(iii) Gocernment dues	NIL	NIL
	(a) dues to departmeant dealing with government accommodation	NIL	NIL
	(b)Dues to department dealig with supply water	NIL	NIL
4/1	(c)Dues to department dealig with telephne	NIL	NIL
	(d)Dues to department dealing with government transport including Aircraft and helicopters.	NIL	NIL
	(e)Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge also indicate the assessment year upto which income tax Return field, giv also Permanent Account Number (PAN)	NIL	NIL
	(ii) Wealth Tax(Also indicate the assessment year upto which wealth Tax return filed)	NIL	NIL
	(iii)Sales Tax(only in case o	f NIL	NIL
	proprietary Business) (iv) Property Tax	NIL	NIL
(7)	Details Profession or Occupati (a) Self (b) spouse	on M.LA Jamalpur,166 House Wife	

(8) My educational qualifications are as under:-

(GIVE DETAILS OF SCHOOL AND UNIVERSITY EDUCATION)

(Name of school/ university and the year in which the course was completed should also given)

SL.	Exam.	Y	lear Board/ university
1.	Matriculatin	1977	Philip High School Bariyarpur,Munger
2.	Intermediate	1980	Sahibgang College, Sahibgang Bhagalpur university
3.	Bachelor of Arts	1982	Sahibgang College, Sahibgang Bhagalpur university
4.	Master of Arts	1984	R.D.&D.J. College; Munger (Bhagalpur University)
(9)	ABSTRACT OF	THE DET	TAILS GIVEN IN(I) TO(8)
1	Name of the candidate		Shailesh Kumar
2.	Full postal address		Vill Pariya,P.O- Bariarpur, Dist Munger
3.	Number and Name of the con stituency and state		166, JAMALPUR, CONSTITUENCY, BIHAR
4.	Name of the Political Party which set up the candidate		JANTA DAL (U)
5.	(a)Number of cases in which conviction order passed(other than those reffered to in Form26		NIL

VERIFICATION

I, the deponent above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, and no p art of it is false and nothing materials been concealed there from.

Verified

This the february day of 28

2013

DEPONENT